

E. No.246/19

New No.957/19

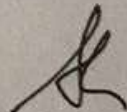
13.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 22/DHC/2020 dated 29.06.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 17.11.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
13.07.2020

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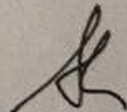
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13.07.2020

E. No.245/19

New No.958/19

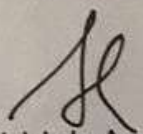
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E. No.46/19

New No.378/19

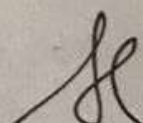
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